

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 36/2017 In TP No. 6/111A/NCLT/AHM/2016 (New)  
CP No. 17/111A/CLB/MB/2010 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company:

Vilas Keshav Shingwan

V/s.

Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	VIJAY M VAGHELA	Adv	PETITIONER	Vijay M Vaghela
2.	VILAS K SHINGWAN	Personal Petitioner	Petitioner	Vilas K. Shingwan

**ORDER**

Learned Advocate Mr. Vijay Vaghela present for Original Petitioner. None present for Original Respondent No. 1.

This matter is originally listed on 25.09.2017 but it is relisted on 09.10.2017 on account of vacation on 25.09.2017.

List the matter on 01.12.2017 for final hearing as a last chance.

*9.10.17*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.